

10

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1477/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Urban Infrastructure Trustees Ltd.
V/s.
Neelkanth Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Counsel Mr. Vishal Narichania a/w Advocate Ms. Sonali Agarwal c/o M/s Jonnarkar & Associates	Advocate for financial Creditor	
2.	Ms. Chaitrika Patki i/b Vidhii Partners	Advocate for Corporate Debtor	

ORDER

CP No.1477/ I&BP/NCLT/MB/MAH/2017

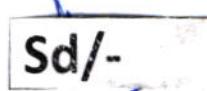
First call : Arguing Counsel on the Petitioner side is called absent.

Respondent is called present. Hence passed over.

Second call : At request of the parties, list this matter on 19.12.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)